

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI
SUPPLEMENTARY LIST**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-02-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/196/2023

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : R Manimegalai

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr.B.Raghavalu Naidu appears for the Applicant.

Ld. Counsel for the Applicant is directed to approach the Registry and verify whether the Vakalath has been filed.

List the application on **27.02.2024** for further hearing.

-SD-
RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-
JYOTI KUMAR TRIPATHI
Member (Judicial)